

Safety equipments for Bokaro Steel Plant Employees

2523. SHRI GHUFRAN AZAM: Will the Minister of STEEL be pleased to state :

(a) the details of expenditure incurred in the past three years by Bokaro Steel Plant for purchasing employees safety equipment like industrial hand-gloves, shoes and other operational devices;

(b) whether it is a fact that a large number of employees of Bokaro Steel Plant have not been using them due to poor quality products; and;

(c) whether the BSP has now taken steps for procurement of standard quality products for the employees to ensure proper safety, if so, the facts and details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) :
(a) The information is being collected and will be laid on the Table of the House.

(b) and (c) No, Madam. According to Steel Authority of India Limited, Bokaro Steel Limited has been procuring standard and quality safety products as per ISI and Inter Plant Standard for Steel Industry (IPSS) specifications.

Modernisation of Steel Plants

2524. SHRIMATI KAMLA SINHA : Will the Minister of STEEL be pleased to state :

(a) whether existing steel plants under SAIL are to be modernised/expanded to enhance steel production; and

(b) if so, what is the number of the steel plants which have been modernised and to what extent ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) : (a) Yes, Madam.

(b) SAIL proposed to modernise the following steel plants :

(i) Durgapur Steel Plant

(ii) Rourkela Steel Plant

(iii) Bokaro Steel Plant

(iv) Indian Iron & Steel Company Limited.

Government have already approved the schemes for the modernisation of Durgapur and Rourkela Steel Plants. These are under implementation. The proposals for modernisation of Bokaro and IISCO Plants are under examination of the Government.

Import of Coking Coal

2525. SHRIMATI MIRA DAS:
SHRI SARADA
MOHANTY :
SHRI ANANTRAY
DEVSHANKER DAVE:
SHRI CHIMANBHAI
MEHTA :

Will the Minister of STEEL be pleased to refer to answer to Starred Question 152 given in the Rajya Sabha on the 17th July, 1992 and state :

(a) whether the price of imported coking coal is cheaper as compared to indigenous coking coal ; and

(b) what is CIF import cost permit for coking coal from major exporting countries to India ; what is the price of local coking coal in India; and what is the import duty on coal ?